

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2282
ANSWERED ON:18.12.2013
CHINESE CLAIM ON ARUNACHAL PRADESH AND AKSAI CHIN
Ahir Shri Hansraj Gangaram

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has reiterated its claim over areas of Aksai Chin and Arunachal Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government has registered any protest in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (d) China disputes the international boundary between India and China. China is in illegal occupation of approximately 38,000 square kilometers of territory in the Indian State of Jammu & Kashmir since 1962. In addition, under the so-called China-Pakistan "Boundary Agreement" of 1963, Pakistan illegally ceded 5180 square kilometers of Indian territory in Pakistan Occupied Kashmir to China. In the Eastern Sector China claims approximately 90,000 square kilometers of Indian territory in the State of Arunachal Pradesh. The fact that Arunachal Pradesh and Jammu & Kashmir are integral and inalienable parts of India has been clearly conveyed to the Chinese side on several occasions including at the highest level.